

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.172/ 2017	-	For hearing	211(3A)	Schneider Electric IT Business India Pvt. Ltd. & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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09) DEVIKA SATAYANARAYANA

9620698482

Applicants 1,2,3.

[Signature]

ORDER

PCS for petitioner is present. Heard her. For orders list it on 28/11/2017.

[Signature]
Member (T)

[Signature]
Member (J)